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EDUCATION DEPARTMENT

Notification

The 4th December, 2018

No. DSE-UT-S1-11(393)17-II.—In exercise of the powers conferred by the proviso to article 309 of the Constitution read with the Government of India, Ministry of Home Affairs Notification G.S.R. No. 3267, dated 1st November 1966, the Administrator, Union Territory, Chandigarh is pleased to make amendment in Chandigarh Education Service (School Cadre) (Group-C) Recruitment Rules 2018. Namely :—

1. These rules may be called the Chandigarh Education Service (School Cadre) (Group-C) Recruitment (Amendment) Rules 2018.

2. They shall come into force from the date of their publication in the Chandigarh Administration Gazette.

3. In Chandigarh Education Service (School Cadre) (Group-C) Recruitment Rules 1991, in the schedule at Serial No. 8 against the post Nursery Teacher on Column No. 7 against the existing entries the following shall be substituted namely :—

(i) Senior Secondary School Certificate (Class XII or its equivalent) from recognized board with at least 50% marks

OR

Senior Secondary (Class XII or its equivalent) from recognized board with atleast 45% marks in accordance with the NCTE Regulations, 2002 notified on 13th November, 2002; AND

(ii) Diploma in Nursery Teachers Education/ Pre-School Education/Early Childhood Education Programme (D.E.C.Ed) of duration of not less than two years or B. Ed. Nursery from NCTE recognized institution.

4. Further at Sf. No. 8 on column No. 9 against the existing entries the following shall be substituted :—

"Period of probation-3 years"

BANSI LAL SHARMA,
Education Secretary,
Chandigarh, Administration.